

1  
**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE  
HON'BLE SHRI JUSTICE SANJAY DWIVEDI**

**ON THE 25<sup>th</sup> OF JANUARY, 2024**

**WRIT PETITION No. 20425 of 2003**

**BETWEEN:-**

**DINESH KUMAR GUHA S/O LATE SHRI NARAYAN  
PRQASAD GUHA, AGED ABOUT 47 YEARS, SUB-  
ENGINEER, RURAL ENGINEERING SERVICE DIVISION,  
HOSHANGABAD, PRESENTLY ATTACHED TO JANPAD  
PANCHAYAT, SOHAGPUR, DISTRICT HOSHANGABAD  
(MADHYA PRADESH)**

**.....PETITIONER**

**(NONE)**

**AND**

- 1 . STATE OF MADHYA PRADESH, THROUGH  
SECRETARY, RURAL ENGINEERING DEVELOPMENT  
DEPARTMENT, VALLABH BHAWAN, BHOPAL (M.P.)**
- 2. THE COLLECTOR, HOSHANGABAD, DISTRICT  
HOSHANGABAD (M.P.)**
- 3. THE COMMISSIONER, HOSHANGABAD DIVISION,  
HOSHANGABAD (M.P.)**
- 4. THE EXECUTIVE ENGINEER, RURAL ENGINEERING  
SERVICE, HOSHANGABAD (M.P.)**

**.....RESPONDENTS**

**(BY SHRI PUNEET SHROTI - GOVERNMENT ADVOCATE)**  
.....

*This petition coming on for hearing this day, the court passed the  
following:*

**ORDER**

Since nobody is appearing for the petitioner, therefore, this petition is  
**dismissed for want of prosecution.**

**(SANJAY DWIVEDI)**

PKP

